

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.09.2018 (Tuesday)**

**Court – II**  
**02:00 PM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical)**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 01 of 2018	Atmaram B. Agarwal & Ors. Vs. Supriya Prints Pvt. Ltd. & Ors	Dr. S.K. Jain	Garima Bajaj
2.	Comp. App. (AT) No. 25 of 2018	Smruti Shreyans Shah Vs. The LokPrakashan Ltd. & Ors.  <b>With</b>	VivekSibal AnushreePrashitK apdia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava nS.Gudiawala Garima Bajaj
3.	Comp. App. (AT) No. 32 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. & Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava nS.Gudiawala Garima Bajaj
4.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. &Ors. Vs. TM-Food Processing Ltd. &Ors.	YogeshRaavi	K. Sharat Kumar
5.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors.	Mohd. Wasay Khan	GouthamShivsh ankar (R1 to R9), Anandh K (R19 to 22)
6.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. <b>with</b>	John Mathew	GouthamShivsh ankar
7.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivsh ankar

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*M. D. D. D.*  
*10/9/2018*

By Order

*[Signature]*  
Joint Registrar

*10.9.18*